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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

Pol TK Bhaskar Pniyadawhini N Shwetha Vasudevan counsel for the Petitionus 1-4 weta.

J. ANAWT N for MR. KA. CHOPPA

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ORDER

Counsel for petitioner present. Counsel for R1 to R6 present. Counsel for petitioner reported that they received the status report and sought some time to file objections. Notice to R7 & R8 is not served. Notice is sent to R9, about the pendency of the matter, who is an official respondent. Counsel for petitioner is directed to serve notice on R7 & R8 once again after having correct address and file proof of service by way of an affidavit. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)